COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 263 of 2016 & IA No. 549 of 2016

Dated: 8th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Counsel for the Respondent(s): Mr. C. K. Rai

Mr. Umesh Prasad for R-1

Mr. Ashish Jha

Mr. Sanjay Sen for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>16.10.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd